

DIVISION BENCH  
COURT - II

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/10(KB)2022  
IA(I.B.C)/597(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS CHETAN JAIN
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mrs. Noelle Banerjee, Adv. ] For the Corporate Debtor  
Mr. Dipak Dey, Adv. ]  
Mrs. Sucheta Mitra, Adv. ]  
Mr. Aniket Ojha, Adv. ]

**ORDER**

1. Ld. Counsel for the Corporate Debtor present.
2. None turns up on behalf of the Personal Guarantor. If on the next date no one available an appropriate order towards admission would be passed.
3. List the matter on **17.05.2024**.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)